

सोनाबन्दी जो भी इस तरह की बन्दी या पाबन्दी सरकार लगाती है, तो उस से सरकार का अत्याचार जनता पर बढ़ता जाता है। नशाबन्दी के साथ-साथ पुलिस का भी अत्याचार बढ़ता है तो क्या मंत्री महोदय का ध्यान इस तरफ गया है? यदि गया है तो उस का नतीजा क्या है?

**SHRI ASOKA MEHTA :** As I have pointed out this experience varies from State to State. In Madras for instance, a new party has formed the Government, there has been a change of government.

**श्री रबी राय :** आप हिन्दी जानते हैं, हिन्दी में बोलिए।

**श्री अशोक मेहता :** मैं ने कहा कि इस के बारे में अलग-अलग स्टेट का अलग-अलग अनुभव है। मद्रास के अंदर कांग्रेस पार्टी की जगह पर डी० एम० के० ने सरकार बनायी हुकूमत बनाने के बाद भी प्राहीबीशन को उन्होंने जारी रखा। उन को लगता कि जुल्म होते हैं तो बदल देते। लेकिन उसी पार्टी को हुकूमत होने के बावजूद भी नीति में परिवर्तन किया जाता है। इस के बारे में कोई जनरलाइज्ड स्टेटमेंट करना मेरे लिये मुश्किल है।

#### WRITTEN ANSWERS TO QUESTIONS

##### GRANT OF DEARNESS ALLOWANCE TO CENTRAL GOVERNMENT PENSIONERS

\*94. **SHRI M. L. SONDHI :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a deputation of the Bharat Pension Samaj waited on the Prime Minister on the 29th August, 1966 with a memorandum, signed by over twenty thousand retired Government Servants, asking for the grant of Dearness Allowance at par with the Central Government rate;

(b) if so, the action taken by Government on that memorandum;

(c) whether Government propose to grant increase in the pension of the retired

Government servants, keeping in view the soaring prices of all commodities; and

(d) if not, why ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) :** (a) Yes, Sir. The deputation presented a large bundle of memoranda to the Prime Minister on that date.

(b) The demand for dearness allowance for the pensioners has been considered carefully but it has not been found possible to accede to it.

(c) and (d). At present Government have no proposal under consideration for increasing the quantum of relief to pensioners. The resources position makes it difficult to accept additional commitment of this nature.

##### SMUGGLED CHINESE GOODS

\*97. **SHRI K. P. SINGH DEO :**

**SHRI O. P. TYAGI :**

**SHRI M. L. SONDHI :**

**SHRI CHENGALRAYA NAIDU :**

**SHRI MARANDI :**

**SHRI R. S. VIDYARTHI :**

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a variety of consumer goods of China-make are being smuggled into the Indian market through Nepal and Pakistan border;

(b) if so, the steps taken by Government in this regard; and

(c) the results achieved ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) :** (a) There is some smuggling of Chinese goods such as fountain pens, cigarette lighters and needles from Nepal and Pakistan. But it cannot be said that there is any large-scale smuggling of such goods from these two countries.

(b) and (c). The Customs officers maintain strict vigilance at vulnerable places of smuggling and collect intelligence from various sources to prevent smuggling of goods into this country as also to detect the existence of smuggled goods. During

the period from January, 1966 to June, 1967 Chinese goods worth about Rs. 1.6 lakhs were seized in the areas adjoining Pakistan and Nepal.

#### SOCIAL CONTROL OF BANKS

- \*98. SHRI INDRAJIT GUPTA :  
 SHRI K. M. ABRAHAM :  
 SHRI VISWANATHA MENON :  
 SHRI A. K. GOPALAN :  
 SHRI P. P. ESTHOSE :  
 SHRI K. HALDAR :  
 SHRI JYOTIRMOY BASU :  
 SHRI E. K. MAYANAR :  
 SHRI P. GOPALAN :  
 SHRI NAMBIAR :  
 SHRI C. K. CHAKRAPANI :  
 SHRI RAM KISHAN GUPTA :  
 SHRI SARJOO PANDEY :  
 SHRI KANWAR LAL GUPTA :  
 SHRI HEM RAJ :  
 SHRI P. N. SOLANKI :  
 SHRI RANE :  
 SHRI D. N. DEB :  
 SHRI RANDHIR SINGH :  
 SHRI BEDABRATA BARUA :  
 SHRI S. M. BANERJEE :  
 SHRI RAMAVATAR SHASTRI :  
 SHRI R. S. VIDYARTHI :  
 SHRI PRAKASH VIR SHASTRI :  
 SHRI RAMJI RAM :  
 SHRI S. KUNDU :  
 SHRI BASWANT :  
 SHRI SHIV KUMAR SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Special Officer deputed to study the question of social control of banks has submitted his report;

(b) if so, the main recommendations contained in the report; and

(c) the decision taken by Government thereon ?

The DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) The main recommendations are that a National Credit Council should be set up for the better alignment of credit policies with developmental needs and that supervision over banks should be further tightened in certain respects.

(c) Concrete proposals in this regard will be placed soon before Parliament.

#### DEFICIT FINANCING

- \*99. SHRI A. SREEDHARAN :  
 SHRI KAMESHWAR SINGH :  
 SHRI C. K. BHATTACHARYYA :  
 SHRI CHARANJIT RAI :  
 SHRI A. G. SONAR :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are taking to deficit financing on a moderate scale; and

(b) if so, the extent to which the deficit financing is likely to be resorted to during the current year ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). There has been no deficit financing by the Central Government during the first 7 months of the current financial year. It is rather premature however to indicate whether there would be any deficit financing during the rest of the year as much would depend on the revenue collections and the external aid receipts in this period.

#### अनिवार्य परिवार नियोजन

- \*100. श्री श्री० प्र० त्यागी :  
 श्री श्रद्धाकार सुपकार :  
 श्री श्रीनिवास मिश्र :  
 श्री मरंडी :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को राज्य सरकारों से ऐसे सुझाव प्राप्त हुए हैं कि परिवार नियोजन को ऐच्छिक नहीं अपितु बच्चों की एक निश्चित संख्या के बाद सभी पति-पत्नियों पर अनिवार्य रूप से लागू करना चाहिए; और

(ख) यदि हां, तो क्या सरकार का विचार परिवार नियोजन के लिये सा कोई कानून बनाने का है ?

स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्रालय में राज्य मंत्री (डा० एस०